

**Annexure – 8**

**Name of the corporate debtor: Ridley Life Science Private Limited; Date of commencement of CIRP 27.05.2026 ; List of creditors as on: 25.06.2026**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

| Sl. No. | Name of creditor               | Details of claim received |                     | Details of claim admitted   |                   |                                     |                               |                        |                          | Amount of contin- gent claim | Amount of any mutual dues, that may be set-off | Amount of claim not ad- mitted | Amount of claim under verifica- tion | Remarks, if any |
|---------|--------------------------------|---------------------------|---------------------|-----------------------------|-------------------|-------------------------------------|-------------------------------|------------------------|--------------------------|------------------------------|------------------------------------------------|--------------------------------|--------------------------------------|-----------------|
|         |                                | Date of receipt           | Amou nt clai med    | Amou nt of cl aim ad mitted | Natur e of cl aim | Amount covered by security interest | Amount covered by guara -ntee | Whether related party? | % of voting share in CoC |                              |                                                |                                |                                      |                 |
| 1       | Biolaxi Enzymes Private Limite | 17.06.2026                | 4,58,891.00         | 4,57,915.00                 | Usecured          | Nil                                 | Nil                           | NA                     | NA                       | Nil                          | Nil                                            | 976.00                         | No                                   | *               |
| 2       | The Commissioner of Customs,   | 16.06.2026                | 47,79,094.00        | 47,79,094.00                | Usecured          | Nil                                 | Nil                           | NA                     | NA                       | Nil                          | Nil                                            | -                              | No                                   | *               |
| 3       | Dhanuka laborotories Ltd       | 17.06.2026                | 6,83,726.00         | 6,82,739.73                 | Usecured          | Nil                                 | Nil                           | NA                     | NA                       | Nil                          | Nil                                            | 986.27                         | No                                   | *               |
| 4       | Fishfa Biogenics Ltd           | 16.06.2026                | 1,93,941.00         | 1,93,916.33                 | Usecured          | Nil                                 | Nil                           | NA                     | NA                       | Nil                          | Nil                                            | 24.67                          | No                                   | *               |
| 5       | Kumar Industries               | 16.06.2026                | 6,24,356.00         | 6,24,808.66                 | Usecured          | Nil                                 | Nil                           | NA                     | NA                       | Nil                          | Nil                                            | -452.66                        | No                                   | *               |
| 6       | Samex Overseas                 | 16.06.2026                | 7,89,307.00         | 7,89,320.20                 | Usecured          | Nil                                 | Nil                           | NA                     | NA                       | Nil                          | Nil                                            | -13.20                         | No                                   | *               |
| 7       | Scoat Pharma Pvt. Ltd.         | 16.06.2026                | 4,82,651.00         | 4,82,651.37                 | Usecured          | Nil                                 | Nil                           | NA                     | NA                       | Nil                          | Nil                                            | -0.37                          | No                                   | *               |
| 8       | Sreepathi Pharmaceuticals Ltd. | 16.06.2026                | 12,61,665.00        | 12,60,613.70                | Usecured          | Nil                                 | Nil                           | NA                     | NA                       | Nil                          | Nil                                            | 1,051.30                       | No                                   | *               |
| 9       | ONS Pharmaceuticals            | 19.06.2026                | 1,63,937.00         | 1,63,419.18                 | Usecured          | Nil                                 | Nil                           | NA                     | NA                       | Nil                          | Nil                                            | 517.82                         | No                                   | *               |
|         |                                |                           |                     |                             |                   |                                     |                               |                        |                          |                              |                                                |                                |                                      |                 |
|         | Total Rs                       |                           | <b>94,37,568.00</b> | <b>94,34,478.17</b>         |                   |                                     |                               |                        |                          |                              |                                                | 3,089.83                       |                                      |                 |

\* All the above claimed has been admitted provisionally and subject to further verification in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, At present, the books of account and records of the Corporate Debtor are not in the possession of IRP, despite requests made to the Corporate Debtor. Accordingly, the claim has been admitted based solely on the documents submitted by the claimants.